

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2080/2019

JAINUL ABDEEN & ANR.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 20-02-2020 This petition was called on for hearing today.

For Petitioner(s)

Dr. Vinod Kumar Tewari, AOR
Mr. Sandeep Kumar Dwivedi, Adv.

For Respondent(s)

Mrs. Rachna Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as a last chance is granted to Respondent
No. 1 to file Counter Affidavit.

Two weeks' time, as a last chance is given to Ld. counsel for
the petitioner to comply order dated 13.12.2019 of this Court in
respect of respondent No. 2.

List again on 23.03.2020.

RAJIV KALRA
Registrar

pm